

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 07-09-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Criminal Revision Petition No. 342/2015 Raj Kumar Daultani Vs.Smt. Sudesh Kumari S.B. Criminal Revision Petition No. 350/2015 Raj Kumar Daultani Vs.Vinay D. Nagar S.B. Criminal Revision Petition No. 337/2015 Raj Kumar Daultani Vs.Heeramal S.B. Criminal Revision Petition No. 338/2015 Raj Kumar Daultani Vs.Neeraj Sharma S.B. Criminal Revision Petition No. 339/2015 Raj Kumar Daultani Vs.Sunayna Bhatiya S.B. Criminal Revision Petition No. 345/2015 Raj Kumar Daultani Vs.Darshan Kumar Bhatiya S.B. Criminal Revision Petition No. 346/2015 Raj Kumar Daultani Vs.Vinay D. Nagar	Sumati Bishnoi	
2	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 655/05 Kabiruddin Vs. Smt. Naziran	Dheeraj Singhal	A.S. Rathore
3	Sh. Vinodi lal Mathur Advocate	S.B. Civil First Appeal No. 157/10 Kunwar Pal Vs. Deen Dayal	B.K. Sharma	Sanjay Sharma
4	Sh. G.P. Pandey, RHJS (Retd)	S.B. Civil First Appeal No.61/2010 Mukhtar Ahmed Vs. Sahadat Hussain	Asgar Khan	
5	Sh. Manoj Sharma, Advocate	S.B. Civil First Appeal No.60/2015 & 249/02 Radhey Shyam Vs. Hari singh	R.P. Garg	Jitendra Pandey
6	Sh. Manish Kumawat, Advocate	S.B. Cr. Misc. Bail Application No. 8248/15 Deepak Kumar Vs. State	Umesh Vyas	
7	Sh. Ashwani Chobisa , Advocate	S.B. Civil First Appeal No. 371/05 Ratan Lal Vs. Mali Ram	Anoop Dhand	Rinesh Gupta

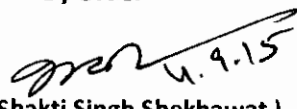
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8	Sh. Ashwani Chobisa , Advocate	S.B. Civil First Appeal No. 148/10 & 263/11 Akhilesh Arya Vs. Ajit Kumar Jain	Rajneesh Gupta	Anil Gupta
9	Smt. Nirmala Sharma, Advocate	S.B. Civil First Appeal No.625/2007 Ravindra Parihar Vs. Narain	Ashok Mehta	Ravi Shankar Sharma
10	Sh. J.P. Gupta, Advocate	S.B. Cr. Misc. Bail Application No.8476/15 Kamla Pareek Vs. State	Nitin Jain	C.B. Gupta
11	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Misc. Bail Application No.8325/15 Raghuvir Vs. State	Akshat Choudhary	MI Abbasi
12	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. No.Appeal No.617/14 Pradeep Kumar Vs. Pooja Maurya	Sudhir Jain	Kunal Rawat
13	Sh. Rajkumar Yadav, Advocate	D.B. Civil Misc. No.Appeal No. 978/05 Uma Shankar Vs. Shashi Prabha	Anoop Dhand	A.L. Verma
14	Sh. Shashi Bhushan Gupta , Advocate	S.B. Civil First Appeal No.200/2014 Prakash Chand Vs Lal Chand	Sudesh Bansal	Gaurav Sharma
15	Sh. Alok Garg, Advocate	S.B. Civil First Appeal No. 466/10 & 467/10 Kalyani Vs. Amba Lal	Vimal Kumar Jain	Praveen Jain
16	Sh. Shashi Bhushan Gupta , Advocate	D.B. Civil Misc. Appeal No. 1046/15 & 1047/15 Alka Gupta Vs. Anil Kumar Sharma	S.R. Surana	Shobhit Tiwari
17	Ms. Raj Sharma , Advocate	D.B. Civil Misc. Appeal No. 3809/14 Arvind Kumar Vs. Neelam	Rinesh Gupta	Govind Choudhary
18	Ms. Raj Sharma , Advocate	D.B. Civil Misc. No.Appeal No.3809/14 Arvind Kumar Vs. Neelam Kumari	Rinesh Gupta	

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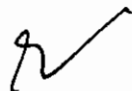
Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 08-09-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil First Appeal No. 730/04 Ramkrishna Sharma Vs. Chandra Prakash Sharma	N.K. Maloo	R.B. Mathur
2	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Criminal Revision Petition No. 348/2015 Rajkumar Daultani Vs. Nathu Lal Goyal S.B. Criminal Revision Petition No. 344/2015 Raj Kumar Daultani Vs. Suresh Kumar S.B. Criminal Revision Petition No. 336/2015 Raj Kumar Daultani Vs. Shambhu Lal S.B. Criminal Revision Petition No. 341/2015 Nanak Crokery & Raj Kumar Daultani Vs. Heeramal S.B. Criminal Revision Petition No. 343/2015 Rajkumar Daultani Vs. Ajay Kumar Bhatiya S.B. Criminal Revision Petition No. 349/2015 Rajkumar Daultani Vs. Shambhu S.B. Criminal Revision Petition No. 340/2015 Nanak Crokery & Raj Kumar Daultani Vs. Ratan Singh Ranwat S.B. Criminal Revision Petition No. 347/2015 Raj Kumar Daultani Vs. Heeramal	Sumati Bishnoi	
3	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 53/09 Kamaruddin Vs. Nazir Mohammed	Anil Mehta	S.N. Kumawat
4	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil Second Appeal No. 414/11 Ram Swaroop Vs. Sheoraj and Ors.	Arun Sharma	
5	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No. 648/11 Narain Das Sindhi Vs. Smt. Chandrakanta	Sudesh Bansal	
6	Sh. Ajeet Bharidari, Advocate	S.B. Civil Second Appeal No. 405/12 Babu Lal Vs. Mathura Prasad Gulab Devi Arya Kanya Pathsala Education Trust	Ajay Kumar Bajpai	Prem Kumar Jatav
7	Dr. Y.C. Sharma , Advocate	S.B. Cr. Revision Petition No. 469/15 Smt. Sunita Vs. Mukesh Kumar	Mahendra Kuldeep	M.C. Jain
8	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil Second Appeal No. 442/06 Roop Chand Vs. Ram Gopal	Prahlad Sharma	M.M. Ranjan
9	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil Second Appeal No. 631/05 Om Prakash Vs. Thakur Pratap Singh	B.L. Mandhana	L.L. Gupta
10	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Second Appeal No. 114/11 & 113/11 Dayawati & Ors. Vs. Jagdish Chand	Suresh Pareek	L.L. Gupta
11	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Second Appeal No. 43/08 Smt. Rachna Joshi Vs. Prabhu Dayal Pareek	R.K. Daga	C.P. Tiwari
12	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Civil Second Appeal No. 298/02 Morti Mandir Ganga Mai Vs. Vinod Kumar	P.L. Sharma	
13	Sh. Swaraj Sharma , Advocate	S.B. Civil First Appeal No. 239/15 Gokul Chand Vs. Mathura Lal	Ankit Jain	Rajesh Goswami
14	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No. 150/14 Abdul Rasid Vs. Vazeer And Others	Gaurav Gupta	Vikas Kabra
15	Sh. A.K. Bajpai , Advocate	S.B. Criminal Misc. Bail Application No. 7831/2015 Jeetendra Singh Vs. State	V.K. Sharma	T.C. Vyas
16	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. Appeal No. 2591/10 Smt. Sumitra Vs. Pankaj Joshi	V.K. Mathur	Pradeep Choudhary
17	Smt. Madhuri Singh , Advocate	S.B. Cr. Revision Petition No. 367/14 Mohd. Sabir Vs. Manbhar	Gajendra Sharma	



18	Sh. Ankur Rastogi, Advocate	S.B. Civil Second Appeal No. 195/08 Munna Lal Vs. Nand Kishore	M. Shiromani	Ashok Kumar Choudhary
19	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 1219/13 Kunti Vs. Satish Kumar	Sajid Ali	Tanveer Ahmed
20	Sh. Ashok Sharma, Advocate	S.B. Civil First Appeal No. 242/05 Surendra Singh Vs. Thakur Raghuveer	M.M. Ranjan	Sudesh Bansal M.C. Jain
21	Sh. Sageer Ahammed, Advocate	S.B. Criminal Revision Petition No. 447/15 , 448/15, 449/15, 450/15, 451/15, 452/15, 453/15, 454/15 & 455/15 Vikash Bhadu Vs. Basant Birla	Ashvin Garg	Rajendra Soni
23	Sh. Ravi Bhojak, Advocate	S.B. Civil First Appeal No. 665/07 Tola Ram Vs. Lekhraj	Anil Mehta	
24	Sh. R.S. Shekhawat, Advocate	S.B. Criminal Revision Petition NO. 1248/14 Lakhan Singh Vs. state	Rajneesh Gupta	
25	Sh. Arvind Kumar Pareek, Advocate	S.B. Criminal Revision Petition NO.1172/14 Zahid Noor Vs. Afsana	Sajid Ali	
26	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Revision Petition No. 1247/14 Lakhan Singh Vs. State	Rajneesh Gupta	
27	Sh.P.K. Kasliwal, Advocate	S.B. Civil Second Appeal No. 530/06 Vaman Narain Vs. Rehman Rana	R.N. Vijay	M.M. Ranjan
28	Sh. Pankaj Gupta , Advocate	S.B. Civil Second Appeal No. 96/05 Raj Kumar Vs. Radhey Shyam	P.L. Hassaria	R.K. Mathur
29	Ms. Archana Mantri , Advocate	S.B. Civil Second Appeal No. 339/05 Mewad Motors Company Vs. Sardar Rajender Singh	R.P.Garg	Ashok Sharma
30	Ms. Archana Mantri , Advocate	S.B. Cr. Misc. Bail ApplicationNo. 5161/15 Hari Singh Chauhan Vs. State	Pankaj Gupta	Kapil Gupta
31	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Second Appeal No. 393/10 Jai Prakash & Ors. Vs. Banwari lal and Ors.	L.L. Gupta	
32	Sh. Basant Singh Chhaba, Advocate	S.B. Cr. Revision Petition No. 1154/14 Mahesh Yadav Vs. Krishna Devi	Mitesh Sharma	A.S. Poonia
33	Ms. Raj Sharma , Advocate	S.B. Cr. Revision Petition No. 1072/14 Deepak Panwar Vs. Smt. Sunita and Ors.	Govind Choudhary	
34	Sh. Raj Kumar Yadav, Advocate	S.B. Cr. Revision Petition No. 50/15 Subhash Sethia Vs. State	Nawal Singh Sikarwar	Sudhir Jain
35	Sh. Raj Kumar Yadav, Advocate	S.B. Criminal Revision Petition No. 1331/2014 & 1332/2014 Ramjeevan Saini VS. State	J.P. Sharma	M.K. Kaushik
36	Sh. S.P. Mathur, Advocate	S.B. Civil Second Appeal No. 521/09 Ashok Kumar Vs. Gopal	D.K. Bhardwaj	Ajay Gupta
37	Smt. Nirmala Sharma, Advocate	S.B. Cr. Revision Petition No.1168/14 Raj Kumar Vs. Anitma	Pradeep Mathur	
38	Ms. Alka Bhatnagar, Advocate	S.B. Civil Second Appeal No.393/12 Smt. Yashoda Vs. Shri Vypar Dharamsala & anr.	Manish Gupta	
39	Sh. Vikas Jain, Advocate	S.B. Civil Second Appeal No. 37/15 Anil Kumar Vs. Sh. Vardhman Sthankvasi	Prahlad Sharma	Devendra Sharma

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By Order


 (Dr. Shakti Singh Shekhawat)
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 (Action Plan & ADR)

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 09-09-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No.682/09 Murti Mandir Raghunathji Vs. Rajendra Prasad	R.K. Agrawal	M.M. Ranjan
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil First Appeal No.154/01 Anand Prakash Vs. Bhagwati Devi	M.M.Ranjan	Sushil Kumar Jain
3	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 46/02 Ramesh Kumar vS. Suresh Chand Mishra	Rajneesh Gupta	Tripurari Sharma
4	Sh. Vinodi lal Mathur Advocate	S.B. Civil Second Appeal No.199/2013 Smt. Chandrawati Vs. M/s Sundar Medical Store	B.L. Agrawal	Sudesh Bansal
5	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 317/97 Laxmi Narain Vs Satya Narain	G.C. Garg	J.P. Goyal
6	Sh. O.P. Sharma -II , RHJS (Retd.)	S.B. Civil Second Appeal No. 756/2013 Kanhaiya Lal Vs. Rakhab Chand	Mahesh Sharma	Arvind Bhardwaj
7	Sh. O.P. Sharma -II , RHJS (Retd.)	S.B. Civil Second Appeal No. 277/10 & 262/08 Chatru Vs. Nagar Palika	J.P. Sharma	V.K. Sharma
8	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil First Appeal No. 25/09 Bhagwati Devi & ors Vs. Jugal Kishore	R.K.Agrawal	Anil Yadav
9	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil Second Appeal No.576/98 Tikam Chand Vs. Ramji Lal	Nitin Jain	J.P. Goyal
10	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No.355/2013 Anant Dravid Vs. Gulab	Manoj Bhardwaj	J.P. Goyal
11	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil Second Appeal No.380/96 Bhooli Bhai & Ors. Vs. Nemi Chand	Arvind Gupta	
12	Sh. G.P. Pandey, RHJS (Retd)	S.B. Civil First Appeal No. 40/2000 Naryan Prakash Vs. Smt. Lata Agrawal	R.K.Mathur	
13	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil First Appeal No.37/94 Arjun singh Vs. Chet Singh	K.C. Sharma	
14	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Civil Second Appeal No.195/2010 Smt. Lalita Devi Vs. Smt. Beena	Ajeet Bhandari	S.P. Sharma
15	Sh. Manoj Sharma, Advocate	S.B. Civil Second Appeal No. 42/13 Narendra Kumar Jain Vs. Ramdhan Das	B.L. Agrawal	Reashm Bhargava
16	Smt. Sumati Bishnoi , Advocate	S.B. Criminal Revision Petition No.796/2015 Saurabh Vs. Smt. Varsha	Anil kumar Garg	Rajneesh Gupta
17	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Petition No. 2653/2015 Dr. Girish Kumar Vs. State	Samarth Sharma	G.S. Shekhawat
18	Sh. Vikas Jain, Advocate	S.B. Criminal Misc. Petition No.2678/15 Alka Dadhich Vs. State	S.S.Hasan	
19	Sh. Swaraj Sharma , Advocate	S.B. Civil Second Appeal No. 233/12 Babu Lal Vs. Padam Chand	Sudesh Bansal	Anant Kasliwal
20	Sh. Sunit Awasthi, Advocate	S.B. Civil Second Appeal No. 400/2003 Shyamal Vs. Dinesh Kumar	Sanjay Mehrishi	Mahendra Singh

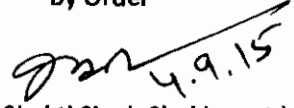
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21	Ms. Anita Aggarwal, Advocate	S.B. Civil First Appeal No.144/02 Kesar Dev Vs. Bhanwar Lal	Dinesh Kala	Mahendra Singh
22	Sh. Ajay Kumar Bajpai, Advocate	S.B. Civil Second Appeal No.385/09 Shambu Dayal Vs. Ram Babu	S.K. Gupta	J.P.Goyal
23	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Misc. Bail Application No. 8602/2015 Anil Vaishnav Vs. State	Rajesh Sharma	
24	Sh. Ravi Bhojak, Advocate	S.B. Civil Second Appeal No. 533/11 Ram Kishore Vs. Shankar Lal	B.M. Sharma	Ajay Kumar Bajpai
25	Sh. Shasi Bhusan Gupta Advocate	S.B. Civil Transfer Petition No.60/15 Lalita Vs. Ankur Choudhary	Manish Gupta	Amit Jindal

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